

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 194
TO BE ANSWERED ON DECEMBER 11, 2018

TOWN PLANNING SCHEME

No.194 SHRIMATI KIRRON KHER :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the objectives of the recently released Pilot on formulation of Local Area Plan (LAP) and Town Planning Scheme (TPS);

(b) the number of cities likely to be covered under the pilot along with the details of the funding pattern and provision of funds under the scheme; and

(c) whether any training and certification strategy is proposed under the scheme and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE
MINISTRY OF HOUSING & URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) The key objectives of Local Area Plan (LAP) and Town Planning Scheme (TPS) are given as under:

1. Establishing a framework for redevelopment of existing areas through the development of LAP
2. Enabling planned expansion in peri-urban areas through TPS
3. Supporting Value Capture techniques to finance infrastructure investments
4. Creating enabling legal framework where required and

5. Training and certification of planners at city and state level to ensure proper implementation of the above strategies

(b) 25 cities have been identified under the pilot with total allocation of Rs. 50 crore (Rs. 2croreper city). Funding will be in the form of grant under Atal Mission for Rejuvenation and Urban Transformation (AMRUT).

(c) Yes. As per the Guidelines of LAP and TPS, there is a provision for training and certification to the elected representatives, officials of Urban Local Bodies, Urban Development Authorities and State Town and Country Planning Departments.
